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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 1559/2003

New Delhi this the 22nd day of July, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)  
Hon'ble Shri V.K.Majotra, Member (A)

1. Sukumar Das,  
Son of Late Amritanath Das,  
residing at 60/1, Dharamatolla,  
Road, Calcutta-42
2. Pravash Kumar Das,  
Son of Kunja Behari Das,  
residing at Chandigarh Main Road,  
P.O.Madhyamgram Bazar, District  
North 24- Parganas, Pin 743298  
both working for gain as Miller in  
the Gun and Shell Factory, Cossipore  
as High Skilled G.II.

..Applicants

( None for the applicants )

VERSUS

1. Union of India service through  
the Secretary, Ministry of Defence,  
South Block, New Delhi.
2. Ordnance Factory Board,  
10, Khudiram Bose Sarani, Calcutta.
3. Chairman, Ordnance Factory Board,  
10, Khudiram Bose Sarani, Calcutta-1
4. General Manager, Gun and Shell  
Factory, Cossipore, Calcutta-700002

..Respondents

( By Advocate Shri V.S. R. Krishna )

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

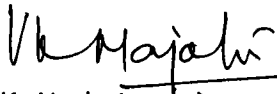
On 21.7.2003, a similar case represented by Shri Sadhan Rao Choudhary, learned counsel was listed along with three other OAs ( OA 687/2003, OA 688/2003 and OA 1348/2003) when learned counsel for the applicants had submitted as follows:-

" Shri Sadhan Roy Choudhary, learned  
counsel for applicant submits that he has to  
come from Kolkotta and there is another OA

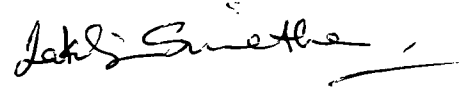
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1559/2003 filed by Shiv Kumar Das Vs.UOI. According to him the applicants in this OA are similar situated as the applicants in 1150/2003 and had claimed reliefs against the respondents i.e. DG Ordnance Factory Board. He has very fairly submitted at the Bar that in view of the aforesaid orders passed by the respondents he does not wish to press this OA any further. However, as this OA has not been listed today and he would not be able to appear in that case again, he has submitted that these submissions may be noted".

2. In view of the above, OA is disposed of as having become infructuous. No order as to costs.



( V.K.Majotra )  
Member (A)



(Smt.Lakshmi Swaminathan )  
Vice Chairman (J)

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